

Selections for posts of Instructors in Indo-Swiss Training Centre

7420 SHRI KRISHNA CHANDRA HALDER: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) what is the mode of selections for the posts of Instructors in Indo-Swiss Training Centre (ISTC) attached to the CSIO, Chandigarh;

(b) what are the minimum academic qualifications required for the post of Instructors and whether all the present Senior and Associate Instructors possess the same;

(c) whether Instructors for teaching non-technical subjects have been appointed in Class-I posts;

(d) whether prior to arrangement at (c), this work used to be carried out by more qualified part-time teachers considerably on a very little expenditure; and

(e) what were the reasons for discontinuing the old practice and filling up the posts on regular basis?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The posts are advertised on all India basis and appointments are made on the recommendations of Selection Committees constituted in accordance with the Byelaws of the CSIR.

(b) Minimum academic qualifications for Instructors teaching technical subject are as follows:

- (i) for Senior Instructors Scale Rs. 1100—50—1600; B.E. or equivalent in their respective field with five years' practical experience or Diploma in respective field with 7 years' experience in some organisation/institute of repute.

(ii) for Associate Instructors—

Scale Rs. 700—40—900—EB--
40—1100—50—1300.

B.E. or equivalent in their respective field with 2 years' experience or Diploma in respective field with 5 years experience.

All such instructors on roll fulfil the prescribed qualifications.

(c) Yes Sir.

(d) Yes, Sir, but the part-time instructors were not more qualified than the present full time instructors.

(e) The need for full time instructor has arisen after the double shift arrangement was started in the Centre.

स्वाधीनता सेनानी

7421. श्री नाथू सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तरकांडों का व्योम क्या है जिनके आधार पर स्वाधीनता सेनानियों की पेशान दी जा रही है और क्या तत्संबंधी पूरे रिकार्ड उपलब्ध हैं ; और

(ख) देश में कुन कितने स्वाधीनता सेनानी हैं और उन्हें प्रतिवर्ष कुल कितनी पेशान दी जाती है ?

गृह मंत्रालय में राज्य मंत्री (श्री बलिक लाल अग्रवाल): (क) उन स्वतंत्रता सेनानियों के मामलों में जो सजा काटे जाने के आसार पर पेशान का दावा करते हैं, विश्वास, सरकारी अभिलेखों पर किया जाता है जैसे जेल प्रमाण-पत्र तथा जिला मैजिस्ट्रेटों के प्रमाण-पत्र जहाँ जेल रिकार्ड नष्ट कर दिये गये हैं या अन्यथा उपलब्ध नहीं हैं, वहाँ वर्तमान अवस्था सूतपूर्व

संसद सदस्यो/विधायको/विधान परिषद के सदस्यों से सह-बन्दी प्रमाणपत्र स्वीकार किये जाते हैं, यदि आभेदन पत्र निर्धारित अन्तिम तारीख अर्थात् 31-3-1974 से पहले प्रस्तुत कर दिये गये थे। फरार, नजरबन्दी/निष्कासन, रोजगार की हानि, स्थाई रूप से असमर्थ होने इत्यादि जैसी अन्य प्रकार की मातनाओं के दाना में गिरफ्तारी के वारन्टो, फरार के रूप में अपराधो की घोषणा, नजरबन्दी के आदेश, बर्खास्तगी इत्यादि जो भी हो, जैसे सरकारी रिकार्डों के आधार पर पेंशन स्वीकृत की जाती है।

(ख) स्वयंत्रता सेनानी पेंशन की स्वीकृत के लिए 31-3-1978 तक 2,47,637 आभेदन पत्र प्राप्त हुए हैं और 1,16,478 मामलों में पेंशन स्वीकृत की गई है। स्वतंत्रता सेनानियों का पेंशन दर पर लगभग 24 कराड रुपए वार्षिक खर्च किया जा रहा है।

Cement Plants at Adilabad and Thandur (A.P.)

7422 SHRI G NARSIMHA REDDY: Will the Minister of INDUSTRY be pleased to state

(a) Is it a fact that Government have issued orders to stop the construction of Cement Plants at Adilabad and Thandur in Andhra Pradesh; and

(b) if so, why and whether Government want the work to go slow or completely stop?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

Production of Camphor

7423 SHRI UGRASEN: Will the Minister of INDUSTRY be pleased to state.

(a) the total indigenous production of camphor in the country;

(b) the quantity and value of camphor in the country, and

(c) whether Government propose to liberalise import of camphor and what will be its impact on indigenous product?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI) (a) The total indigenous production of camphor in the organised sector is as follows:-

1976	902435 kgs
1977	893502 kgs

(b) Since imports have been allowed as from 6th January, 1978, the actual import figures are not available

(c) Import of camphor was permitted to actual users on restricted basis i.e. upto 20 per cent of the value of licences with effect from 6th January, 1978. In terms of the import policy for 1978-79 the import of camphor is allowed only to actual users (industrial) on the basis of past consumption. Import is not expected to have any material impact on indigenous production.

छत्तीसगढ़, मध्य प्रदेश का विकास

7424. श्री मदन तिवारी: क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) सरकार ने मध्य प्रदेश के छत्तीसगढ़ क्षेत्र के उन सात जिलों के विकास के लिए क्या कार्यवाही की है जहां आदिवासी और हरिजन अधिक संख्या में रहते हैं और जो प्राथिक और सामाजिक दृष्टि से पिछड़े हुए हैं,